IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI SPECIAL BENCH

(IB)-380(PB)/2017

IN THE MATTER OF:

M/s. Uniword Telecom Ltd.

Applicant/Petitioner

Autopal Industries Limited

Respondent

under Section 9

Order delivered on 09.02.2018

Coram:

R. Varadharajan Hon'ble Member (J)

Ms. Deepa Krishan Hon'ble Member (T)

For the Applicant/Petitioner: Mr. Chandra Shekhar Yadav, Advocate

For the Respondent(s):

Mr. Naresh Kumar Sejvani, Advocate

ORDER

By order of the Bench, the matter is listed for hearing on 09.03.2018.

(Nirmala Vincent) **Court Officer**